

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO-2276

ANSWERED ON-31/07/2026

ACTION AGAINST CROSS-BORDER TERRORISM

2276. SMT. PRATIMA MONDAL

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the details of measurable diplomatic outcomes which Government has secured in terms of stronger international action against cross-border terrorism and greater accountability for States that continue to shelter or support terrorist infrastructure;**
- (b) the details of framework that guides the Government in reconciling competing geopolitical interests without diluting India's strategic autonomy as it balances strategic partnerships with the United States, Russia and Europe while simultaneously engaging through BRICS and the SCO; and**
- (c) the diplomatic initiatives undertaken by the Government to address the growing strategic convergence between China and Pakistan following reports of Chinese support to Pakistan during Operation Sindoor and the**

manner in which it intend to safeguard India's long-term security interests?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) The Government has been sensitising other countries, on an ongoing basis, on the issue of cross-border terrorism emanating from Pakistan during various high level and other official visits. The Government has also set up Joint Working Groups (JWGs) on Counter Terrorism with 31 countries and 6 multilateral groupings where such issues are regularly taken up. Due to these persistent efforts, the global community has a greater understanding and appreciation of India's concerns on cross-border terrorism. Several countries have called upon Pakistan to not allow its territory to be used for terrorism in any manner.

India's actions to defend itself against terrorism following the Pahalgam terror attack on 22 April 2025 has been recognised by many nations. The condemnation of the Pahalgam terror attack was also reflected in outcome documents at various multilateral fora, including the UNSC Press Statement of 25 April 2025, 4th India-Central Asia Foreign Ministers'

Dialogue on 06 June 2025, the FATF Public Document on 16 June 2025, the Joint Statement of QUAD Foreign Ministers Meeting on 01 July 2025 and the BRICS Leaders' Summit Declaration on 06 July 2025. The Resistance Front (TRF), a proxy of the Pakistan-based terrorist organization Lashkar-e-Tayyiba (LeT), which was involved in Pahalgam terror attack, was designated as a Foreign Terrorist Organization (FTO) and Specially Designated Global Terrorist (SDGT) by the US Administration on 18 July 2025. Similarly, the 36th UNSC 1267 Sanctions Committee Monitoring report dated 24 July 2025 made reference to TRF's links to the Pahalgam terrorist attack.

India's efforts over the years have led to the listing of many terrorist entities and individuals who find shelter in Pakistan and are also engaged in terrorism against India by the United Nations (UN), the European Union and other countries. Tawahur Husssain Rana was extradited by the United States on 09 April 2025 to face trial in India for his role in planning the 2008 Mumbai terrorist attacks.

India has also consistently highlighted Pakistan's deficiencies in preventing financial support to terrorists, contributing to sustained international scrutiny of terrorist networks operating from its territory.

Pakistan was placed in FATF Grey list three times with the last one being from June 2018-October 2022. As a result of FATF scrutiny, Pakistan has been forced to take some action against well-known terrorists, including those involved in attacks against the international community in Mumbai on 26/11.

(b) India's foreign policy is guided by its overarching national interest. Strategic autonomy is an important strand of our foreign policy. India's relationship with any country stands on its own footing and is independent of the relations of these countries with third countries. India's engagement in BRICS and the SCO is consistent with its foreign policy objectives without affecting its bilateral partnership with other countries.

(c) The Government of India closely monitors all developments having a bearing on India's national security and takes all necessary measures to safeguard it. The Government remains committed to protecting India's national interests and ensuring comprehensive national security across all domains.
